State Government not to resort to any change in the Other Backward Classes reservation policies or reservation quotas prevalent in their States;

- (b) whether Andhra Pradesh Government has almost enhanced other backward Class reservation by 100 per cent;
- (c) whether the Central Government was consulted by Andhra Government in view of this instruction or advice; and
- (d) whether any other State has made any changes in other Backward Class reservation policy or their reservation quota? if so, what are the details thereof?
- THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRDHAR GOMANGO): (a) The Home Minister had addressed Chief Ministers in May 1985 to maintain status quo on reservations for Other Backward Classes. till such time as national consensus is evolved on the question of resrvations.
- (b) State Government of Andhra Pradesh have issued orders on 15th July, 1986 raising the reservations from twenty five percent to forty four percent.
- (c) No, Sir,
- (d) Latest information will be collected from the States.

Industrial licence for manufacture of Steel

‡1707-B SHRI MUKHTIAR SINGH MALIK: Will the Minister of STEEL AND MINES be pleased to state:

- (a) what are the terms of the Industrial Licence for the Rs. 700 crores project for the manufacture of steel in Madhya Pradesh as also the terms of collaboration of the project;
- (b) whether it involves the growth of a large industrial house, namely the Birlas; and
- †Previously Unstarred Question 1745 transferred from the 14th August, 1986.

(c) if so, what are the reasons for issue of such a big licence and whether Government propose to inquire into the matter?

THE MINISTER OF STEEL AND MINES (SHRI K, C PANT): (a) No Industrial Licence has been issued for a Rs. 700 crore project for the manufacture of steel in Madhya Pradesh.

(b) and (c) Do not arise.

Turnover of 'Boost' Drink

\$707-C. SHRI PRITHIBI MAJHI: Will the Minister of AGRICULTURE be pleased to state:

- (a) what is annual turn over of 'Boost' drink vis-a-vis their licenced capacity; and
- (b) how much of it is exported and the foreign exchange earned thereby during the last two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) Information is being collected and will be laid on the Table of the House.

12,00 Noon.

PAPERS LAID ON THE TABLE

भि सरवार गुरचरन सिहतोहरा (पंजाव):
सभापित महोदय, मेरा व्यवस्था का प्रश्न है। मेर बात सुनन वाल है मैं ग्रापके जिरये हाउस की मुनना चाहता हू। मेर्र व्यवस्था का प्रश्न यह है कि मैं आज ग्रा रहा था दिल्ला में सेगन को ग्रटेंड करने के लिए, दिल्ला बार्डर के उपर पुलिस खड़ी हुई थी। ग्रीर उस पुलिस ने एक कार्डन बनाया स्टेन गन ग्रीर राइफलों से लेकर मेरे सामने खड़े ही गये ग्रीर कहने लगे कि दिल्ली मेरा कसूर नहीं हो सकता। मैंने पूछ। मेरा कसूर वया है किस बात के लिए नहीं हो सकता तो वे यहने लगे मैंने ग्रापको बता दिया, वे ग्रपने ग्रापको ...।

§Previously Unstarred Question 1779 transferred from the 11th Auguse, 1986.

MR. CHAIRMAN; This can be a question of privilege. Therefore, I want you to white a letter I will consider it. Now, please sit down.

Report (1985) of the Press Council of India, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V N. GAD-GIL): Sir. beg to bey on the Table, under Section 20 of the Press Council Act, 1978, a copy (in English and Hindi) of the Seventh Annual Report of the Press Council of India, New Delhi, for the year 1985, together with the Audited Accounts [Placed in Library, See No. LT—3020/86].

Accounts (1984-85) of the National Council for Cooperative Training, New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN-DRA MAKWANA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Accounts of the National Council for Cooperative Training, New Delhi, for the year 1984-85 and the Audit Report thereon.
- (ii) Statement giving reasons for the delay in laying the papers mentioned at
 (i) above.

[Placed in Library. See No. LT-3032|86 for (i) and (ii)].

Copy of the document entitled "National Policy of Education—1986—Programme of Action".

MR. CHAIRMAN: Hon, Members, Shrimati Krishna Sahi wants to place on the Table the National Policy on Education. Though it is not listed, I am permitting her so that the hon. Members may get the copy. If it is no placed today you will not get the copy this week-end.

SHRI NIRMAL CHATTERJEE (West Bengal): We have already received the copy about action plan.

MR. CHAIRMAN: No, it is on Programme of action,

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the document entitled "National Policy of Education—1986—Programme of Action". [Placed in Library. See No. LT-3017] 86].

MESSAGES FROM THE LOK SABHA

SHRI A. G. KULKARNI (Maharashtra): I want some infromation from you. In the last week we discussed about the Churhat Lottery and there is an Editorial in the Times of India...

MR. CHAIRMAN: I have already asked them to expedite the reply.

SHRI A. G. KULKARNI: But will it be expedited? They are whitewashing and trying to give wrong information.

MR. CHAIRMAN: I am not an astrologer.

SHRI A. G. KULKARNI: Would you direct them to have the information through the CBI? Why should not they have the information through the CBI?

MR. CHATRMAN: I 'am asking the Ministry to send it.

SECRETARY-GENERAL: Sir, I beg to report that Lok Sabha at its siting held on the 7th August, 1986:—

- (i) agreed without any amendment to the Merchant Shipping (Amendment) Bill. 1986, which was passed by Rajya Sabha on the 23rd July, 1986; and
- (ii) passed the Appropriation (No. 4) Bill, 1986.

The Speaker has certified that the Appropriation (No 4) Bill, 1986, is a Money Bill within the meaning of Article 110 of the Constitution.

Sir, I lay a copy of the Appropriation (No. 4) Bill, 1986 on the Table.